

ANNUAL REPORT OF HEAVY ELECTRICALS (INDIA) LTD. AND REVIEW BY GOVERNMENT ON WORKING THEREOF ORDER UNDER ESSENTIAL COMMODITIES ACT

The Minister of Industry (Shri D. Sanjivayya): I beg to lay on the Table a copy of the following papers:—

- (1) (i) Annual Report of the Heavy Electricals (India) Limited, Bhopal for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company.

[Placed in Library, See No. LT-5896/66.]

- (2) The Order published in the Goa, Daman and Diu Government Gazette dated the 6th January, 1966, rescinding the Goa, Daman and Diu Cement Control Order, 1965, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, see No. LT-5897/66.]

Shri S. M. Banerjee: I want to make a submission on item 3 of the Order Paper. The hon. Minister of Labour and Employment has laid on the Table a copy of the Government Resolution regarding the setting up of a Central Wage Board for the leather and leather goods industry. I want to know whether it will also cover the small tanneries or only the leather and leather goods industry.

Shri Jagivan Ram: It will cover tanneries also.

Mr. Speaker: If any hon. Member wants to ask something about any statement that is going to be made and is included in the order paper, he must give it in writing in advance so that the Minister might come prepared.

Shri S. M. Banerjee: I will give it in writing at 10 O'clock on the day.

ANNUAL REPORT OF KHADI AND VILLAGE INDUSTRIES COMMISSION

The Minister of Commerce (Shri Manubhai Shah): I beg to lay on the Table a copy of the Annual Report of the Khadi and Village Industries Commission. Bombay, for the year 1964-65 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956. [Placed in Library, see No. LT-5898/66.]

STATEMENT OF CASES IN WHICH LOWEST TENDERS WERE NOT ACCEPTED BY INDIA SUPPLY MISSIONS

The Minister of Supply, Technical Development and Social Welfare (Shri Raghuramaiah): I beg to lay on the Table a statement showing cases in which the lowest tenders have not been accepted by the India Supply Mission, London, and the India Supply Mission, Washington, during the half-year ending the 31st December 1965. [Placed in Library, see No. LT-5899/66.]

ANNUAL REPORT OF COFFEE BOARD; AUDITED REPORT AND STATEMENT OF ACCOUNTS OF RUBBER BOARD

The Deputy Minister in the Ministry of Commerce (Shri Qureshi): I beg to lay on the Table a copy each of the following papers:

- (1) Annual Report of the Coffee Board for the year 1964-65 [Placed in Library, see No. L9-5900/65.]
- (2) Audit Report and Statement of Accounts of the Rubber Board for the year 1964-65 [Placed in Library, see No. LT-5901/66.]

12.32 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return

herewith the Appropriation (Vote on Account) Bill, 1966, which was passed by the Lok Sabha at its sitting held on the 18th March 1966, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill".

12.32½ hrs.

PRESIDENT'S ASSENT TO BILL

Secretary: Sir, I lay on the Table the Indian Tariff (Amendment) Bill, 1966, passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 15th February, 1966.

12.33 hrs.

ESTIMATES COMMITTEE

NINETY-SECOND REPORT

Shri A. C. Guha (Barasat): I beg to present the Ninety-second Report of the Estimates Committee on the Ministry of Transport-Mormugao Port.

BUSINESS OF THE HOUSE

The Minister of State in the Department of Parliamentary Affairs and Communications (Shri Jaganatha Rao): On behalf of Shri Satya Narain Sinha and with your permission, Sir, I rise to announce that Government Business in this House for the week commencing 28th March, 1966, will consist of:

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion and voting of the Demands for Grants relating to the Ministries of:

**Law
Parliamentary Affairs**

**Works, Housing and Urban
Development**

**Petroleum and Chemicals
Transport and Aviation.**

श्री स० मो० बनर्जी (कानपुर) : अध्यक्ष महोदय, मैं दो बातें कहना चाहता हूँ। एक घण्टे का डिस्कशन हम ने काफ़ी दिनों से दिया हुआ है। लोकुर कमेटी की रिपोर्ट पर जो सवालाल किये गए थे, हम उस के बारे में घण्टे-घण्टे का डिस्कशन चाहते हैं। कांस्टीट्यूएन्सीज का डीलिमि-टेशन हो रहा है और शिड्यूलड कास्ट्स की सीटों का फ़ैसला हो रहा है। रिजल्ट यह हो रहा है कि कानपुर और कई दूसरी ज़ेनेरल कांस्टीट्यूएन्सीज को शिड्यूलड कास्ट्स की कांस्टीट्यूएन्सी बनाया जा रहा है।

अध्यक्ष महोदय : जहाँ तक हाफ़ एन-घावर डिस्कशन का ताल्लुक है, उस के बारे में माननीय सदस्य मुझे लिखें। इस वक़्त मिनिस्टर साहब ने जो स्टेटमेंट दिया है, अगर माननीय सदस्य उस के बारे में कुछ कहना चाहते हैं, तो कहें।

श्री स० मो० बनर्जी : मैं प्राप से निवेदन करला चाहता हूँ।

अध्यक्ष महोदय : मुझ से निवेदन करने का यह वक़्त नहीं है। मिनिस्टर साहब के स्टेटमेंट के बारे में जो कुछ कहना चाहते हैं, वह कहिए।

श्री स० मो० बनर्जी : बंगाल में खास तौर पर फूड सप्लाय के बारे में कुछ ऐसी स्थिति फिर उत्पन्न हो गई है कि

अध्यक्ष महोदय : माननीय सदस्य बतायें कि भगले हुक़ते वह कौन सा प्राइम डिस्कशन के लिए चाहते हैं।

श्री स० मो० बनर्जी : बंगाल के चीफ़ मिनिस्टर ने कह दिया है कि बातचीत करने से कोई फल नहीं निकला है। सुना जाता है